

**OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
NORTH TRIPURA : DHARMANAGAR  
( Recruitment Cell )**

No.F.2(17)(a)-DJ/N/DMN/2017/ 2251-52

Dated, Dharmanagar,  
The 20<sup>th</sup> April, 2021.

**CORRIGENDUM**

The final common Merit-cum-Selection list was prepared and published for the post of Group-D (Peon Grade) under District judiciary of Tripura vide No.F.2(17)(a)-DJ/N/DMN/2017/2230, dated 19-04-2021 from this office in pursuance of the approval of Hon'ble the High Court of Tripura, Agartala vide No.F.26(3)(N)-HC/2021/8720, dated 16-04-2021.

As per norms, when two or more candidates get same marks, their seniority is to be determined on the basis of their dates of birth. Following this principle, as the date of birth of **Sri Subhagya Chakma**, S/o- Kiron Chakma, Vill:- Shantipur, P.O+ P.S- Pecharthal, Unakoti Tripura, Pin-799263 having roll no. 987 is **05-02-1988**, he was supposed to be put before **Smt. Mamanan Chakma**, D/o- Kiran Chakma of Vill.- Andharcherra, P.O & P.S- Pecharthal, District- Unakoti Tripura, Pin-799263 having Roll No. 349 as her date of birth is **09-02-1996**.

As the North Tripura District Judgship is to appoint only 2 (two) candidates from ST quota, **Smt. Karnika Reang**, D/o- Pradumna Reang of Vill & P.O- Balidhum, P.S- Dharmanagar, District- North Tripura, PIN-799254 having Roll No. 538 whose date of birth is **13-03-1997** who was inadvertently due to *bona fide* clerical mistake was shown in the final merit-cum-seniority list as selected against ST category is to be replaced by **Sri Subhagya Chakma**, S/o- Kiron Chakma, Vill:- Shantipur, P.O+ P.S- Pecharthal, Unakoti Tripura, Pin-799263 having Roll No.987 whose date of birth is **05-02-1988**.

Hence, final common Merit-cum-Selection list published on 19-04-2021 stands modified to the following extent:-

Sl. No.	Roll No.	Name of the candidates	Total marks obtained (Written + viva voce)	Dates of birth	Category	Status of the candidate
72	987	<b>Sri Subhagya Chakma</b>	57	<b>05-02-1988</b>	ST	<b>Selected against ST category</b>
68	349	<b>Smt. Mamanan Chakma,</b>	57	<b>09-02-1996</b>	ST	<b>Selected against ST category</b>
69	538	<b>Smt. Karnika Reang,</b>	57	<b>13-03-1997</b>	ST	---

Any inconvenience caused due to such *bona fide* clerical mistake is highly regreted.

( **G. Sarkar** )

District & Sessions Judge,  
North Tripura : Dharmanagar.  
(Chairman, Selection Committee)

Copy for favour of kind information to:-

1. The Registrar General, Hon'ble High Court of Triupura, Agartala.

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District & Sessions Judge,  
North Tripura : Dharmanagar.  
(Chairman, Selection Committee)